CAR PRODUCTION BY M/S AGARWAIA

- *321 SHRI K L N PRASAD Will the Minister of INDUSTRIAL DEVELOPMEN I / श्रीद्योगिक विकास मंत्री be pleased to state
- (1) whether it is a fact that Government have permitted Messis Agarwala to set up a plant for the manufacture of passenger cais,
- (b) whether it is a fact that no industrial licence is required for the said project
- (c) what will be the innual production capacity of this project and
- (d) whether this project is in addition to the two automobile factories for which let ters of intent have already been issued

THE MINISTER OI INDUSTRIAL DE VELOPMENI/ झौद्योगिक विकास मंद्री (SHRI MOINUI HAQLE CHOUDHURY) (a) Yes Sir A letter of intent for the grant of a registration certificate has been granted to Shri P C Agarwala Hissar for the establishment of a new unit at Fandabad

- for the minufacture of passenger cars
 (b) Yes Su
 - (c) 1 000 Cais pei annum
 - (d) Yes Sir

DOWNGRADATION OF POSES OF STINOGRA PHERS UNDER CHIEF ENGINEER (CONSTREC TION) NORTHERN RAILWAY

*322 SHRI D THINGARI Will the Minister of RAILWAYS/ रेल मली be pleased to state

- (a) whether it is a fact that some posts of Stenographers in the Gride of Rs 210—425 under the Chief Engineer (Construction) Northern Railway were downgraded after the 30th October 1965 for want of selected stenographers
- (b) if so whether any selection has ever been made for the posts of Stenographers Computers and Accountants by the above Organisation if not the reasons therefor and
- (c) whether any selections for the posts of Stenographers in that organisation are proposed to be made in the near future?

THE DEPUTY MINISTER IN !HI MINISTRY OF RAILW ANS/रेल मंत्रालय में उपमंत्री (SHRI MOHD SHALL QURF SHI) (1) No Sir

(b) and (c) The requirements of staff under the Chief Engineer (Construction) are met by taking stiff from the open line selections are held in the open line no separate selections are held in the Constinction Organisation

TRANSITR OF RAILWAY STAFF IN MORADABAD DIVISION

- 571 DR B N ANIANI Will the Minister of RAILWAYS/रेल मन्नी be pleased to state
- (1) whether it is a fact that the Superin tendent of Police Railways has recommended the transfer of two railway employees of the Moradabad Division, Northern Railway, and
- (b) whether it is also a fact that only one employee has been transferred on that complaint if so whit are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/रेल मंत्रालय में उपमत्नी (SHRI MOHD SHAIT QURFSHI) (1) Yes Sir

(b) Only one of the two employees recommended has been transferred as he was reported to be involved in a case of robbery. The other employee his not been transferred as the report against him was that he was engaged in collection of union funds and instigation of subordinate staff. This employee is an office beater of a recognised union and collection of union funds cannot be considered as an offence. As regards the instigation of stiff the report was not clear and the matter has been referred back to the D I G. Railway Police for clarification.

SCHNIFFIC ANALYSIS OF INCIDENTS OF ITOODS

572 SHRI B C PATIANAYAK Will the Minister of IRRIGATION AND POWIR/सिचाई ग्रोर विद्युत मत्नी be pleased to state

- (a) whether a scientific analysis of the incidence of floods in the various regions of the country has been undertaken by Government recently
 - (b) if so, the findings thereof and
- (c) the action taken by Government on these findings?

THE DEPUTY MINISTER OF IRRIGATION AND POWER/सिचाई और विद्युत मंत्री (SHRI BAIJ NATH KURLEL)

(a) to (c) The High Level Committee on flood appointed by the Government of India in 10-7 made a comprehensive study of the flood problem in the different regions of the country measures adopted and suggested in the part and the general lines on which the flood problem could be tackled.

the findings of the Committee were laid on the table of the House in reply to Star and Quest on No 88 on the 12th February.